

ORISSA HIGH COURT

FILING REPORT AS ON :27/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	CRLA/0000713/2022	CHHITA MAHARANA VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	KUMBHARAPARA /1 /2022 () //
2	CRLA/0000714/2022	RAKESH MOHAPATRA VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	KUMBHARAPARA /1 /2022 () //
3	CRLA/0000715/2022	PURNA CH. BEHERA VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	KUMBHARAPARA /1 /2022 () //
4	CRLREV/0000413/2022	GOPINATH DALEI VS SUNITA DALEI	ANITA SAHOO VS	/ /0 () //
5	WPC(OAC)/0002941/1998	AKSHAYA KUMAR DAS VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	/ / () //

ORISSA HIGH COURT

MISC CASES FILED on :27/08/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	262/2022 RPFAM/138/2022	SATISH KUMAR PAL-MP	RANJAN KUMAR ROUT
2	557/2022 CRLREV/239/2022	SIVANAND CHOUDHURY-MP	SAURAV MOHANTY
3	558/2022 CRLREV/413/2022	GOPINATH DALEI-MP	ANITA SAHOO
4	1294/2022 ABLAPL/8297/2022	BISWANATH BEHERA-MP	
5	1295/2022 ABLAPL/6855/2022	KULAMANI BEHERA-MP	
6	1296/2022 ABLAPL/8201/2020	JAGANNATH PRADHAN-MP	SUJIT KUMAR PATTNAIK
7	1542/2022 BLAPL/6113/2022	ANTARYAMI NAYAK @ NAIK-MP	SURESH KUMAR PANDA
8	11838/2022 WP(C)/13218/2019	PRADEEP KUMAR MOHANTY-MP	
9	11839/2022 WP(C)/13215/2019	PRADEEP KUMAR MOHANTY-MP	
10	11840/2022 WP(C)/13226/2019	PRADEEP KUMAR MOHANTY-MP	
11	11841/2022 WP(C)/13221/2019	PRADEEP KUMAR MOHANTY-MP	
12	11842/2022 WP(C)/12212/2021	PURNA CHANDRA SAMAL-MP	MR.SUDHIR KUMAR PATRA
13	11843/2022 WP(C)/11588/2022	KABITARANI MOHANTY-MP	ULLASH CH. MOHANTY
14	11844/2022 WP(C)/11588/2022	KABITARANI MOHANTY-MP	ULLASH CH. MOHANTY
15	11845/2022 WP(C)/22194/2022	M/S. MESCO HOTELS LTD.-MP	SUMAN MODI
16	11846/2022 WP(C)/22194/2022	M/S. MESCO HOTELS LTD.-MP	SUMAN MODI